

(37) (a)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.2242/1991

New Delhi, this 27th day of July, 1995

Hon'ble A.V.Haridasan, Vice-Chairman(J)  
Hon'ble Shri R.K.Ahooja, Member(A)

1. Munish  
s/o Mahanu Alhak  
c/o Stan. Supdt., Bikaner(Raj)
2. Godveen Choudhary  
s/o Vidya Sagar Chaoudhary  
c/o Stn., Supdt., Hansi(Haryana) .. Applicants

Versus

1. General Manager  
Northern Rly., New Delhi
2. Secretary  
Rly., Board, Rail Bhawan  
New Delhi
3. The Dvl. Railway Manager  
Northern Rly., Bikaner (Raj) .. Respondents

ORDER (oral)

Shri A.V. Haridasan

None appeared for the applicant, though taken twice. None appeared when the case came up for hearing on 21.7.1995. Therefore, the case was kept on board. Since neither the applicant, nor his/her counsel is appearing, we are of the considered view that the applicants are no more interested in prosecuting the matter further. Therefore, the application is dismissed in default <sup>and</sup> for non-prosecution, leaving the parties to bear their own costs.

*Ahooja*  
(R.K. Ahooja)  
Member(A)  
27.5.95

*Haridasan*  
(A.V.Haridasan)  
Vice-Chairman(J)  
27.5.95

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